

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-1182/ND/2018**

**IN THE MATTER OF:
M/s. J V Restaurant Pvt. Ltd.**

...PETITIONER

**Section
Under Section 10 of IBC**

Order delivered on 18.02.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Jaswant Singh, PCS.
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the authorised representative of RP. The progress report and minutes of first and second meeting of creditors submitted by the RP is taken on record with just exceptions. The RP is directed to inform the further developments, if any, after four weeks. Post the matter to 27.03.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**